

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
TENNANT CLEANING SYSTEMS INDIA PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	Tennant Cleaning Systems India Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	18.12.2008
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74930DL2008PTC185956
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	1517, Devika Tower 6, Nehru Place, New Delhi-110019
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	20.10.2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Atul Mittal Address: 163, BALCO Apartments, Plot No.58, IP Extn., Patparganj, Delhi-110092 Email Address: tcsipl.vl@gmail.com Ph No: 9871830777 Reg No: IBBI/IPA-001/IP-00439/2017-18/10762
8.	LAST DATE FOR SUBMISSION OF CLAIMS	19.11.2020

Notice is hereby given that the Tennant Cleaning Systems India Private Limited has commenced voluntary liquidation on 20th October 2020.

The stakeholders of Tennant Cleaning Systems India Private Limited are hereby called upon to submit a proof of their claims, on or before 19th November 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Atul Mittal

Liquidator for Tennant Cleaning Systems India Private Limited



Date: 22.10.2020

Place: Delhi